

**Central Administrative Tribunal
Principal Bench**

**CP No.327/2018 IN
OA No.119/2016**

New Delhi, this the 4th day of January, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Mahavir Singh Gupta
Aged about 61 years
S/o Sh. Ishwar Dass
R/o 1078, Sector-15
Part-II, Gurgaon (HR). ... Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Hashmukh Adhia
Secretary, Ministry of Finance
Department of Revenue
North Block, New Delhi.
2. Sh. Sudhir Chandra, Chairman
Central Board of Direct Taxes
Ministry of Finance
Department of Revenue
North Block, New Delhi. ... Respondents

(By Advocates: Shri Hanu Bhaskar)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

The applicant filed OA No.119/2016 feeling aggrieved by denial of the benefit of Non Functional Selection Grade (NFSG). The OA was allowed on 17.05.2017 directing that the respondents shall extend

the benefit of NFSG to the applicant and such placement shall be on notional basis without actual monetary benefits. However, it was directed that the pension shall be calculated on the basis of the extension of NFSG scale.

2. This Contempt Petition has been filed as the respondents did not implement the Orders passed by this Tribunal in the OA.

3. Heard Shri S.K. Gupta, learned counsel for the petitioner and Shri Hanu Bhaskar, learned counsel for the respondents.

4. It is brought to our notice that during the pendency of this contempt case, the respondents passed an order dated 12.12.2018 extending the benefit of NFSG to the applicant.

5. With that, the direction issued in the Order passed in the OA stands complied with to a substantial extent. The retiral benefits of the applicant need to be worked out on the basis of the NFSG.

6. We, therefore, close the contempt case directing that the retiral benefits of the petitioner shall be

reckoned duly taking into account, the NFSG, within a period of three months from the date of receipt of a copy of this order. There shall be no order as to costs.

(Pradeep Kumar)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

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